

## **Statement showing Action taken by the Government on the observations/recommendations in the 16<sup>th</sup>, 20<sup>th</sup> and 23<sup>rd</sup> Reports of Committee on Public Undertakings- Laid**

**SHRI TARIQ ANWAR (KATIHAR):** Sir, I beg to lay on the Table the following Statements (Hindi and English versions) showing Action Taken by Government on the Observations/Recommendations contained in the Action Taken Reports of the Committee on Public Undertakings:-

- (1) 16<sup>th</sup> Report (17<sup>th</sup> Lok Sabha) of CoPU on Action Taken by the Government on Observations/Recommendations contained in 9<sup>th</sup> Report (17<sup>th</sup> Lok Sabha) on ?Loss due to Imprudent Underwriting and lack of proper risk assessment relating to New India Assurance Company Limited (NIACL) [Based on Para no. 3.2 of CandAG Report no. 13 of 2019]?
- (2) 20<sup>th</sup> Report (17<sup>th</sup> Lok Sabha) of CoPU on Action Taken by the Government on Observations/Recommendations contained in 17<sup>th</sup> Report (17<sup>th</sup> Lok Sabha) on ?Avoidable loss due to extension of loan in terminated projects relating to India Infrastructure Finance Company Limited (IIFCL) [Based on Para No. 5.2 of CAG Report No. 18 of 2020]?
- (3) 23<sup>rd</sup> Report (17<sup>th</sup> Lok Sabha) of CoPU on Action Taken by the Government on Observations/Recommendations contained in 19<sup>th</sup> Report (17<sup>th</sup> Lok Sabha) on ?Review of Loans to Road Projects relating to India Infrastructure Finance Company Limited (IIFCL) [Based on Para No. 5.1 of CandAG Report No. 18 of 2020]?

---

? (*Interruptions*)

**14.05 hrs**